

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 585 of 2020

IN THE MATTER OF:

Dr. Vandana Parvez

...Appellant

Versus

IVRCL Ltd. (Corporation Debtor & Ors.

Represented by Sutanu Sinha) (RP For IVRCL)

...Respondents

Present:-

For Appellant: Dr. Vandana Parvez, Advocate

For Respondent: Mr. Nirav Shah and Mr. Sutanu Sinha, Advocates.

O R D E R

(Virtual Mode)

22.07.2020 At request of the Appellant appearing in person, the Registry is directed to list the Appeal 'For Admission (Fresh Case)' on **04th August, 2020.**

**[Justice Venugopal M.]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

Basant B./ nn.